



Government of Jammu and Kashmir  
Tourism Department Civil Secretariat  
Srinagar/Jammu

NOTIFICATION

Srinagar the 14<sup>th</sup> of January, 2025.

S.O. 18 : : In exercise of the powers conferred by section 3 of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act, 1988 and in supersession of all previous notifications issued in this behalf, the Government hereby appoints following Officers as "Estates Officers" for the purposes of the said Act, within the territorial jurisdiction as shown against each:

S.No	Designation of the Officer	Jurisdiction
01	Deputy Director Tourism (Estates)	Srinagar, Budgam, Ganderbal
02	Assistant Director Tourism, Gulmarg	Baramulla, Kupwara, Bandipora
03	Assistant Director Tourism, Pahalgam	Anantnag, Kulgam, Shopian, Pulwama

By order of the Government of Jammu and Kashmir.

Sd/-

(Yasha Mudgal)IAS

Commissioner/Secretary to the Government

Dated: 14.01.2025

No. TSM-Estt/21/2023

Copy to the:-

1. All Financial Commissioners/ Additional Chief Secretaries.
2. Joint Secretary, (JK&L), Ministry of Home Affairs, Government of India.
3. Additional Chief Secretary to Hon'ble Chief Minister, J&K.
4. All Principal/Commissioner/Secretaries to the Government.
5. Divisional Commissioner, Kashmir.
6. Director Tourism, Kashmir.
7. Managing Director, JKTDC.
8. Director Archives, Archaeology and Museums.
9. OSD to Hon'ble Chief Minister, J&K.
10. Concerned Officers.
11. General Manager, Government Press for publication in the Government Gazette.
12. Private Secretary to the Chief Secretary, J&K.
13. Private Secretary to Secretary to the Government, Tourism Department.
14. Stock file.

(Arshad Hussain Bhat)

Under Secretary to the Government